

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

**Item No. 205
IB-828/ND/2020**

IN THE MATTER OF:

MD Zunaid

...PETITIONER

Vs.

M/s. Devika Builders Pvt. Ltd.

...RESPONDENT

Section

Under Section 9 of IBC

Order delivered on 07.10.2020

Coram:

**SHRI P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)
DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)**


**For the Petitioner/Op.-Creditor/F.C. :
For the Respondent/ Corporate-debtor :
For the Resolution Professional :**

ORDER

Heard the submissions made by the Petitioner himself. Advocate who appeared in person in the matter, he is directed to file appropriate application for filing the petition as per the provisions of IBC, 2016. Let the matter be listed after a week. Matter is adjourned to 19.10.2020.



**(V.K. Subburaj)
Member (T)**



**(P.S.N. Prasad)
Member (J)**